

(b) if so, what is the number of trainees, their categories and their qualifications?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) A statement is laid on the Table of the Sabha. [See Appendix IV, annexure No 54.]

Rihand Dam

*1115. **Shri Vajpayee:** Will the Minister of Irrigation and Power be pleased to state:

(a) the area of Madhya Pradesh territory likely to be submerged owing to the construction of the Rihand Dam in UP and the population likely to be affected on this score;

(b) whether Uttar Pradesh and Madhya Pradesh Governments have worked out any agreed formula in regard to the payment of compensation and rehabilitation grants to the persons affected, and

(c) if so the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) An area of 46 sq miles of Madhya Pradesh territory will be submerged owing to the construction of the Rihand Dam in Uttar Pradesh. The population likely to be affected on this score is not known exactly. It is expected to be about 15,000.

(b) and (c) An agreed formula has not yet been arrived at between the Governments of Uttar Pradesh and Madhya Pradesh in regard to the payment of compensation and rehabilitation of the affected people. The matter is under the consideration of the Central Zonal Council.

Hirakud Project

*1116. **Shri Panigrahi:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the question of transfer of control of Hirakud Project to

Orissa was finally decided in the meeting of the Hirakud Control Board which met in the first week of November, 1958; and

(b) if so, whether any terms and conditions have been finalised?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Fertilizer

*1117. **Shri Asrar:** Will the Minister of Food and Agriculture be pleased to state

(a) whether Government are aware that taking advantage of shortage of fertilizer, bogus fertilizer factories are mixing dust, sea-shell, powdered fish, refuse and other such materials; and

(b) if so, what steps are being taken by the Government to stop this?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Two cases of supply of sub-standard of spurious material of superphosphate have been reported by the State Governments to the Government of India.

(b) With a view to check such practices, the Government of India promulgated a Fertilizer (Control) Order, 1957 and the Order is being implemented by the State Governments. The State Governments have also been advised to purchase superphosphate directly from manufacturers for distribution to the cultivators through their agents or Co-operatives.

Pulling of Alarm Chains

*1118. { **Shri H. N. Mukerjee:**
Shri Muhammed Elias:

Will the Minister of Railways be pleased to state.

(a) whether it is a fact that on all the Railways only a very small proportion of those detected for needlessly pulling alarm chains is prosecuted and